

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

**Shri Gireesh B Pradhan, Chairperson  
Shri A.S. Bakshi, Member  
Shri A.K. Singhal, Member**

**No. L-1/44/2010-CERC**

**Date of Order: 14.7.2015**

**In the matter of:**

Determination of Point of Connection (PoC) rates and transmission losses for the period of May and June 2015 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

**And**

**In the matter of:**

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

**..... Respondents**

**ORDER**

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter "Sharing Regulations") came into effect from 1.7.2011. The third amendment to the Sharing Regulations, 2015 have come into force with effect from 1st May, 2015.

2. National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses under the Sharing Regulations for each financial year. Further, Regulation 17 of the Sharing Regulations provides that the information to be submitted by the

Implementing Agency consequent to the computations undertaken shall include the following:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;.
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (Information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission Charges it is sharing;
- (g) LTA /MTOA and their commencement schedule.”

3. The Implementing Agency in its letter No. POSOCO/Trans.Pricing/CERC dated 7.7.2015 has submitted following information in compliance with Regulation 17 of the Sharing Regulations:-

- (a) Approved Basic Network Data and Assumptions
- (b) Zonal and nodal transmission charges for the ensuing Application Period
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) Yearly Transmission Charges (YTC) details of ISTS Licensees
- (f) PoC rates and loss percentage computation details

4. We have examined the basic network data and assumptions, the results of the Load Flow Studies, the Yearly Transmission Charges of the ISTS licensees and the calculation of PoC Charges for demand zone and injection zone ( for LTA to target region) submitted by the Implementing Agency. We have also examined the calculation of losses on PoC based on average losses. Final % losses shall be applicable on demand zones and injection zones. We find that the calculations submitted by the Implementing Agency have been done as per Sharing Regulations and amendments thereof and accordingly, we approve the Basic Network, Load Flow, Assumptions used for computation of the final PoC rates and final transmission losses, their fitment into slabs and schedule of charges payable by each DIC for May and June 2015, as submitted by Implementing Agency.

5. The Commission had by its orders dated 26.6.2015 and 13.7.2015 approved the slabs of PoC rates for LTA/MTOA and separate slab rates for STOA for the two month period from 1.5.2015 to 30.6.2015. The Commission vide the order dated 26.6.2015 and 13.7.2015 also approved Reliability Support Charges, HVDC Charges for Northern Region and Southern Region and HVDC Charges for Mundra-Mohindergarh and slabs for PoC transmission losses for the two month period from 1.5.2015 to 30.6.2015.

6. The Implementing Agency after computation of PoC rates and transmission losses for each injection zone and demand zone has assigned them to different slabs. We have gone through the details furnished by the Implementing Agency and find the same in order. We have also examined the details of PoC losses in percentage for each demand zone (for withdrawal DICs) and injection zone (for injecting DICs) and its applicable slab as per slabs approved by the Commission and have found them to

be in order.

7. In the light of the above, we approve the following:-

- a. The applicable PoC slab rates for Long Term Access (LTA) and Medium Term Open Access (MTOA) in ₹/MW/month for each demand zone (for withdrawal DICs) and injection zone (for injection DICs having LTA to target region) as per details at Annexure-I.
- b. The Reliability Support Charges, HVDC Charges for Northern Region and Southern Region, and HVDC Charges for Mundra-Mohindergarh as approved vide Order dated 26.6.2015 are also indicated at Annexure-I.
- c. The applicable PoC slab rates for Short Term Open Access (STOA) in paise per unit for each demand zone (for withdrawal DICs) and injection zone (for injecting DICs) as per the details at Annexure-II to this order.
- d. The Reliability Support Charge Rate in respect of STOA as approved vide Order dated 13.7.2015 is also indicated at Annexure-II.
- e. Transmission losses as per the details at Annexure-III. These slabs for each region shall be applied based on last week's actual Regional Losses.

8. We also direct the Implementing Agency to publish zonal PoC Rates and zonal Transmission Losses and associated details that will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

9. In order to ensure smooth change over for short term transactions from the existing rates to the new rates of sharing of transmission charges, we direct that in respect of the applications made for scheduling of bilateral and collective transactions received on or before the date of issue of this order, short-term open

access charges would be payable at the rates applicable for the application period from January-March, 2015 (Q4 of 2014- 15) and for applications received after date of issue of this order, the short-term open access charges shall be payable as per the rates approved vide this order. In keeping with the application of weekly losses, we direct that the application of the new PoC loss slabs would be made applicable from 20.7.2015. The rates/ losses as approved vide this order shall remain applicable till notification of the order for Q2 of FY 2015-16.

10. It is noted that there is variation in the slabs for transmission charges and losses which were payable during the Q-4 of FY 2014-15 (which was also continued till 30.4.2015) and the charges and losses determined in accordance with the Sharing Regulations as amended vide Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) (Third Amendment) Regulations, 2015. It is clarified for the information of all DICs that variations are broadly due to the following reasons:-

- a) On account of allocation of new transmission assets to ISTS, there is a marginal increase of about 7% in the YTC for the period May-June 2015 over the YTC for the Q-4 of FY 2014-15.
- b) Prior to the notification of 3rd Amendment to the Sharing Regulations, the POC charges towards LTA/MTOA were determined as 'POC injection charges' and 'POC withdrawal charges' separately and both the charges were being paid by
  - i) Withdrawal DICs and
  - ii) the generators with LTA to target region without identified beneficiaries.

As per the 3rd Amendment, the PoC injection charges have been merged into PoC withdrawal charges in respect of withdrawing DICs. In respect of the generator with LTA to target region without identified beneficiaries, withdrawal charges have been merged with injection charges.

- c) There is change in slab rates on account of replacement of 3 slabs by 9 slabs for computation of PoC rates and losses.

11. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

**sd/-**

**(A.S Bakshi)  
Member**

**sd/-**

**(A.K. Singhal)  
Member**

**sd/-**

**(Gireesh B Pradhan)  
Chairperson**

<b>PoC Rates for LTA/MTOA billing</b>				
<b>Slabs for PoC Rates - Northern Region (May-June 2015)</b>				
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (₹/MW/Month)</b>	<b>Reliability Support Charges Rate (₹/MW/Month)</b>	<b>HVDC Charges Rate for NR (₹MW/Month)</b>
1	Rajasthan	305438	22669	13979
2	Uttarakhand	305438	22669	13979
3	Haryana	305438	22669	13979
4	Delhi	207069	22669	13979
5	Uttar Pradesh	174279	22669	13979
6	Punjab	141489	22669	13979
7	Lanco Budhil	141489	22669	13979
8	Karcham Wangtoo	108699	22669	13979
9	Chandigarh	75909	22669	13979
10	Jammu & Kashmir	75909	22669	13979
11	Himachal Pradesh	43119	22669	13979
12	AD hydro	43119	22669	13979

<b>Slabs for PoC Rates - Southern Region (May-June 2015)</b>				
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (₹MW/Month)</b>	<b>Reliability Support Charges Rate (₹MW/Month)</b>	<b>HVDC Charges Rate for SR (₹MW/Month)</b>
1	Karnataka	305438	22669	23513
2	Andhra Pradesh	305438	22669	23513
3	Telangana	305438	22669	23513
4	Tamil Nadu	239859	22669	23513
5	Kerala	174279	22669	23513
6	Pondicherry	75909	22669	23513
7	Goa-SR	43119	22669	23513

<b>Slabs for PoC Rates - North Eastern Region (May-June 2015)</b>			
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (₹MW/Month)</b>	<b>Reliability Support Charges Rate (₹/MW/Month)</b>
1	Assam	305438	22669
2	Mizoram	305438	22669
3	Meghalaya	272649	22669
4	Nagaland	207069	22669
5	Arunachal Pradesh	174279	22669
6	Manipur	75909	22669
7	Tripura	75909	22669

<b>Slabs for PoC Rates - Eastern Region (May-June 2015)</b>			
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (₹MW/Month)</b>	<b>Reliability Support Charges Rate (₹/MW/Month)</b>
1	West Bengal	141489	22669
2	Orissa	141489	22669
3	Bihar	141489	22669
4	Maithon Power Ltd.	141489	22669
5	Jharkhand	108699	22669
6	DVC	75909	22669
7	Sikkim	43119	22669
8	Bangladesh	43119	22669



<b>Slabs for PoC Rates - Western Region (May-June 2015)</b>				
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (₹MW/Month)</b>	<b>Reliability Support Charges Rate (₹MW/Month)</b>	<b>HVDC Charges for Mundra - Mohindergarh ( amount payable by M/s Adani for 1495 MW LTA to Haryana)</b>
1	Maharashtra	305438	22669	
2	Goa	305438	22669	
3	ACB Limited	272649	22669	
4	Lanco	239859	22669	
5	APL Mundra	239859	22669	₹251050367/ Month
6	Gujarat	174279	22669	
7	Madhya Pradesh	141489	22669	
8	Spectrum	141489	22669	
9	EMCO	141489	22669	
10	Chhattisgarh	108699	22669	
11	D&D	75909	22669	
12	DNH	75909	22669	
13	Jindal Power Ltd.	43119	22669	
14	Torrent Sugan	43119	22669	

## Annexure-II

PoC Rates for STOA purpose			
Slabs for PoC Rates Northern Region (May-June 2015)			
Sl. No.	Name of Entity	PoC Slab Rate (paise/kWH)	Reliability Support Charges Rate (paise/kWH)
1	Haryana Inj	22.27	3.15
2	Rajasthan W	22.27	3.15
3	Uttarakhand W	22.27	3.15
4	Haryana W	22.27	3.15
5	Uttar Pradesh Inj	17.28	3.15
6	Rajasthan Inj	14.79	3.15
7	Rihand	12.29	3.15
8	Uttar Pradesh W	12.29	3.15
9	Dulhasti	12.29	3.15
10	Delhi W	12.29	3.15
11	Jammu & Kashmir Inj	9.80	3.15
12	Singrauli	9.80	3.15
13	Chamera Pooling Point	9.80	3.15
14	RAAP C	9.80	3.15
15	Chamera II	9.80	3.15
16	Parbati III	9.80	3.15
17	Punjab W	9.80	3.15
18	Karcham Wangtoo	7.30	3.15
19	Koteshwar	7.30	3.15
20	Chamera 1	7.30	3.15
21	NathpaJhakri	7.30	3.15
22	Rampur HEP	7.30	3.15
23	Tehri	4.81	3.15
24	Sree Cement	4.81	3.15
25	Himachal Pradesh Inj	4.81	3.15
26	Uri I	4.81	3.15
27	Chandigarh W	4.81	3.15
28	Jammu & Kashmir W	4.81	3.15
29	Punjab Inj	2.31	3.15
30	Uri II	2.31	3.15
31	Delhi Inj	2.31	3.15
32	Uttarakhand Inj	2.31	3.15
33	Dadri	2.31	3.15
34	Jhajjar	2.31	3.15
35	Himachal Pradesh W	2.31	3.15
36	Chandigarh Inj	2.31	3.15

<b>Slabs for PoC Rates - Eastern Region (May-June 2015)</b>			
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (paise/kWH)</b>	<b>Reliability Support Charges Rate (paise/kWH)</b>
1	West Bengal Inj	22.27	3.15
2	Orissa Inj	22.27	3.15
3	Sikkim Inj	22.27	3.15
4	Teesta	22.27	3.15
5	Talcher	22.27	3.15
6	Talcher Stg II	22.27	3.15
7	Bhutan Inj	19.78	3.15
8	Barh	19.78	3.15
9	Sterlite	19.78	3.15
10	Kahalgaon	17.28	3.15
11	GMR Kamalanga	14.79	3.15
12	JITPL	14.79	3.15
13	Orissa W	12.29	3.15
14	Bihar W	9.80	3.15
15	West Bengal W	9.80	3.15
16	DVC Inj	7.30	3.15
17	Maithon Power Ltd.	7.30	3.15
18	Jharkhand W	7.30	3.15
19	Farakka	4.81	3.15
20	Aadhunik	4.81	3.15
21	DVC W	4.81	3.15
22	Jharkhand Inj	2.31	3.15
23	Bihar Inj	2.31	3.15
24	Sikkim W	2.31	3.15
25	Bangladesh W	2.31	3.15
26	Bangladesh Inj	2.31	3.15

<b>Slabs for PoC Rates - North Eastern Region (May-June 2015)</b>			
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (paise/kWH)</b>	<b>Reliability Support Charges Rate (paise/kWH)</b>
1	Ranganadi	22.27	3.15
2	Assam W	22.27	3.15
3	Mizoram W	22.27	3.15
4	Mizoram Inj	19.78	3.15
5	Meghalaya W	17.28	3.15
6	Tripura Inj	14.79	3.15
7	Palatana	14.79	3.15
8	Nagaland W	14.79	3.15
9	Assam Inj	12.29	3.15
10	Arunachal Pradesh W	9.80	3.15
11	Manipur Inj	7.30	3.15
12	Nagaland Inj	7.30	3.15
13	Manipur W	4.81	3.15
14	Tripura W	4.81	3.15
15	Meghalaya Inj	2.31	3.15
16	Arunachal Pradesh Inj	2.31	3.15

<b>Slabs for PoC Rates - Southern Region (May-June 2015)</b>			
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (paise/kWH)</b>	<b>Reliability Support Charges Rate (paise/kWH)</b>
1	Tamil Nadu Inj	22.27	3.15
2	Karnataka Inj	22.27	3.15
3	Karnataka W	22.27	3.15
4	Andhra Pradesh W	19.78	3.15
5	Telangana W	19.78	3.15
6	SEPL+MEPL	17.28	3.15
7	Thermal Power Tech	17.28	3.15
8	Tamil Nadu W	17.28	3.15
9	Simhadri 2	14.79	3.15
10	Coastal Energy	14.79	3.15
11	Kerala W	12.29	3.15
12	Kudankulam	12.29	3.15
13	Ramagundam	7.30	3.15
14	NLC	4.81	3.15
15	Kaiga	4.81	3.15
16	Vallur	4.81	3.15
17	Pondicherry W	4.81	3.15
18	Andhra Pradesh Inj	4.81	3.15
19	Telangana Inj	4.81	3.15
20	Kerala Inj	2.31	3.15
21	Goa-SR W	2.31	3.15
22	Goa-SR Inj	2.31	3.15
23	Pondicherry Inj	2.31	3.15

<b>Slabs for PoC Rates - Western Region (May-June 2015)</b>			
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (paise/kWH)</b>	<b>Reliability Support Charges Rate (paise/kWH)</b>
1	Maharashtra Inj	22.27	3.15
2	Chattisgarh Inj	22.27	3.15
3	DB Power	22.27	3.15
4	Maharashtra W	22.27	3.15
5	Goa-WR W	22.27	3.15
6	ACB+Spectrum Coal & Power Ltd.	19.78	3.15
7	KSK Mahanadi	19.78	3.15
8	Lanco	17.28	3.15
9	KWPCL	17.28	3.15
10	Sipat	14.79	3.15
11	Vandana	14.79	3.15
12	Balco	14.79	3.15
13	APL Mundra	14.79	3.15
14	Korba	12.29	3.15
15	JPL Extn.	12.29	3.15
16	Vindhyachal	12.29	3.15
17	Sasan	12.29	3.15
18	JP Nigrie	12.29	3.15
19	Gujarat W	12.29	3.15
20	Mauda	9.80	3.15
21	EMCO	9.80	3.15
22	Madhya Pradesh W	9.80	3.15
23	Essar Steel W	9.80	3.15
24	DGEN	7.30	3.15
25	NSPCL Bhilai	7.30	3.15
26	Chhattisgarh W	7.30	3.15
27	D&D W	7.30	3.15
28	Madhya Pradesh Inj	4.81	3.15
29	Sardar Sarovar Project	4.81	3.15
30	DNH W	4.81	3.15
31	Jindal Power Ltd.+Jindal Steel Power Ltd.	2.31	3.15
32	Gujarat Inj	2.31	3.15
33	CGPL Mundra	2.31	3.15
34	Tarapur Atomic Power Station 3&4	2.31	3.15
35	Torrent Power	2.31	3.15
36	D&D Inj	2.31	3.15
37	DNH Inj	2.31	3.15
38	Goa Inj	2.31	3.15
39	Essar Steel Inj	2.31	3.15

<b>Slabs for PoC Losses- Northern Region (May-June 2015)</b>		
<b>Sl. No.</b>	<b>Zone</b>	<b>Slab w.r.t Weighted Avg</b>
1	Rihand	I
2	Singrauli	I
3	Rajasthan W	I
4	Uttarakhand W	I
5	RAPP C	II
6	Uttar Pradesh W	III
7	Rajasthan Inj	III
8	Chandigarh W	IV
9	Uttar Pradesh Inj	V
10	Haryana W	V
11	Delhi W	VI
12	Uttarakhand Inj	VI
13	Himachal Pradesh W	VI
14	Himachal Pradesh Inj	VI
15	Shree Cement	VI
16	Dulhasti	VI
17	Tehri	VII
18	Koteshwar	VII
19	Jammu & Kashmir Inj	VII
20	Rampur HEP	VII
21	Punjab W	VII
22	Jammu & Kashmir W	VIII
23	Chamera Pooling Point	VIII
24	Chamera I	VIII
25	Chamera II	VIII
26	Nathpa Jhakri	VIII
27	Karcham Wangtoo	VIII
28	Punjab Inj	VIII
29	Haryana Inj	IX
30	Uri I	IX
31	Uri II	IX
32	Parbati III	IX
33	Dadri	IX
34	Jhajjar	IX
35	Delhi Inj	IX
36	Chandigarh Inj	IX

<b>Slabs for PoC Losses- Western Region (May-June 2015)</b>		
<b>Sl. No.</b>	<b>Zone</b>	<b>Slab w.r.t Weighted Average</b>
1	Goa-WR W	I
2	KWPCL	I
3	KSK Mahanadi	I
4	Mauda	I
5	EMCO	I
6	DB Power	I
7	Korba	I
8	ACB+Spectrum Coal and Power Limited	I
9	NSPCL, Bhilai	I
10	Chhattisgarh W	I
11	Lanco	I
12	Sipat	I
13	Maharashtra W	III
14	Chhattisgarh Inj	III
15	Vindhyachal	IV
16	Sasan UMPP	IV
17	Essar Steel W	V
18	Vandana Vidyut	V
19	Balco	V
20	APL Mundra	V
21	JP Nigrie	VI
22	Sardar Sarovar Project	VI
23	DNH W	VI
24	Coastal Gujarat Power Limited	VI
25	Maharashtra Inj	VI
26	Gujarat W	VI
27	JPL Extn.	VI
28	Madhya Pradesh W	VII
29	D&D W	VII
30	Madhya Pradesh Inj	VII
31	Gujarat Inj	IX
32	DGEN	IX
33	Tarapur Atomic Power Station 3&4	IX
34	Jindal Power Limited+Jindal Steel Power Limited	IX
35	Goa-WR Inj	IX
36	D&D Inj	IX
37	DNH Inj	IX
38	Essar Steel Inj	IX
39	Torrent Power	IX



<b>Slabs for PoC Losses- Eastern Region (May – June 2015)</b>		
<b>Sl. No.</b>	<b>Zone</b>	<b>Slab w.r.t Weighted Avg</b>
1	Talcher Stg-2	I
2	Talcher	II
3	JITPL	III
4	GMR Kamalanga	III
5	Sterlite	III
6	Odisha W	V
7	Orissa Inj	V
8	Injection from Bhutan	V
9	Teesta	V
10	West Bengal W	V
11	Barh	V
12	Bihar W	V
13	Kahalgaon	V
14	Maithon Power Limited	VI
15	Farakka	VI
16	DVC Inj	VI
17	Jharkhand W	VI
18	Bihar Inj	VI
19	Aadhunik Power	VI
20	DVC W	VI
21	West Bengal Inj	VI
22	Jharkhand Inj	VII
23	Sikkim Inj	VII
24	Bangladesh W	VIII
25	Sikkim W	VIII
26	Bangladesh Inj	IX

<b>Slabs for PoC Losses- North Eastern Region (May – June 2015)</b>		
<b>Sl. No.</b>	<b>Zone</b>	<b>Slab w.r.t Weighted Avg</b>
1	Mizoram W	I
2	Mizoram Inj	II
3	Meghalaya W	III
4	Ranganadi	IV
5	Palatana	IV
6	Manipur Inj	IV
7	Manipur W	IV
8	Assam W	IV
9	Arunachal Pradesh W	V
10	Nagaland Inj	VI
11	Nagaland W	VI
12	Assam Inj	VII
13	Tripura Inj	VIII
14	Meghalaya Inj	IX
15	Tripura W	IX
16	Arunachal Pradesh Inj	IX

<b>Slabs for PoC Losses- Southern Region (May – June 2015)</b>		
<b>Sl. No.</b>	<b>Zone</b>	<b>Slab using Weighted Average</b>
1	Kerala W	I
2	Simhadri 2	I
3	Karnataka W	I
4	Andhra Pradesh W	III
5	Telangana W	III
6	Kudankulam	III
7	Coastal Energy	IV
8	Kerala Inj	V
9	Pondicherry W	V
10	Andhra Pradesh Inj	V
11	Telangana Inj	V
12	Kaiga	VI
13	SEPL+MEPL	VI
14	Thermal Powertech	VI
15	Tamil Nadu W	VI
16	Ramagundam	VI
17	Karnataka Inj	VII
18	NLC	VII
19	Tamil Nadu Inj	VIII
20	Vallur	VIII
21	Goa-SR W	IX
22	Pondicherry Inj	IX
23	Goa-SR Inj	IX